

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 36 OF 2016 & IA NO. 91 OF 2016

Dated: 10th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Talwandi Sabo Power Ltd. ...Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Rita Kumar for R-1

Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit for R-2

ORDER

We have heard learned counsel for the Appellant for some time.

List this matter for further hearing on **18.01.2017 at 2.30 p.m.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**